

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 229 OF 2017**

**Dated : 8<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s. Wellknown Polysters Ltd.**

**...Appellant(s)**

**Vs.**

**Joint Electricity Regulatory Commission & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Ankit Kumar

Counsel for the Respondent(s)

:

Mr. Pradeep Misra

Mr. Manoj Kr. Sharma for R-1

Mr. Anand K. Ganesan

Ms. Swapna Seshadri for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **16.10.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/mkj*